

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

17. M.A. 537/2020
IN
C.P.(IB)-1864(MB)/2019

CORAM: SHRI H.V SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.03.2021**.

NAME OF THE PARTIES: Reliance Asset Reconstruction Company Limited
V/s
Narendra Plastic Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Rohit Gupta, counsel for the petitioner and Mr. C. Nageshwaram, counsel for the respondent are present through virtual hearing. (Pleadings are completed)

List this matter on 10.05.2021 for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V SUBBA RAO
Member (Judicial)